GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:6007 ANSWERED ON:30.04.2015 BAN ON APPOINTMENT OF RETIRED JUDGES Chaudhary Shri P.P.;Shekhawat Shri Gajendra Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to impose a ban on appointment of retired High Court and Supreme Court Judges to any constitutional post; and
- (b) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a): No, Madam.
- (b): Does not arise.